

PATNA HIGH COURT

NOTICE

11th Limited Competitive Examination for promotion to the cadre of District Judge (Entry Level), against 10% quota for the year 2019-20.

In continuation of the Court's Notice dated 19.08.2020, it is to inform that the written examination for promotion to the cadre of District Judge (Entry Level), against 10% quota for the year 2019-20 will be held on **10.10.2020 (2nd Saturday)** in two sittings, 1st sitting from 10.00 A.M. to 1.00 P.M (Law Paper) and the 2nd sitting from 2.30 P.M. to 4.30 P.M. (Judgment Writing) at Bihar Judicial Academy, Gaighat, Patna.

Admit cards are being issued to the following 121 officers as per willingness received from them :-

Sl. No. / Roll No.	Name of the officer, designation & present place of posting
1.	Sri Shubh Nandan Jha, Sub Judge-cum-C.J.M., Arwal
2.	Sri Rakesh Kumar II, Sub Judge-cum-C.J.M., Buxar
3.	Sri Prem Chandra Verma, Sub Judge-cum-C.J.M., Hajipur
4.	Sri Raj Kumar Choudhary, Sub Judge-cum-C.J.M., Bhagalpur
5.	Sri Nand Kishor Ram, Sub Judge-cum-C.J.M., Munger
6.	Sri Chandra Mani Kumar, Sub Judge-cum-C.J.M., Gopalganj
7.	Sri Ravindra Kumar, Sub Judge-cum-C.J.M., Sheohar
8.	Sri Thakur Aman Kumar, Sub Judge-cum-C.J.M., Begusarai
9.	Sri Abhay Srivastava, Sub Judge-cum-C.J.M., Saharsa
10.	Sri Shree Prakash, Sub Judge-cum-C.J.M., Bettiah
11.	Sri Bijay Kishor Singh, Sub Judge-cum-C.J.M., Patna
12.	Sri Sudhir Kumar Sinha, Sub Judge-cum-C.J.M., Motihari
13.	Sri Sanjay Singh, Sub Judge-cum-C.J.M., Sheikhpura
14.	Sri Rajendra Kumar Sinha, Sub Judge-cum-C.J.M., Katihar
15.	Sri Chandra Bir Singh, Sub Judge-cum-C.J.M., Siwan
16.	Sri Amit Kumar Pandey, Sub Judge-cum-C.J.M., Nawadah
17.	Sri Sharad Chandra Kumar, Sub Judge-cum-C.J.M., Khagaria

18.	Sri Manoj Kumar Srivastava, Sub Judge-Cum-C.J.M., Jamui
19.	Sri Shree Ram Jha, Sub Judge-cum-C.J.M., Lakhisarai
20.	Sri Vivek Rai, Sub Judge-cum-C.J.M., Supaul
21.	Sri Lallan Kumar, Sub Judge-cum-C.J.M., Madhubani
22.	Sri Ram Sujjan Pandey, Sub Judge I-cum-A.C.J.M., Sheohar
23.	Sri Surendra Kumar Mishra, Sub Judge-cum-C.J.M., Bhabhua
24.	Sri Arvind, Sub Judge-cum-C.J.M., Aurangabad
25.	Sri Sanjeev Kumar I, Sub Judge-cum-C.J.M., Madhepura
26.	Sri Md. Salim, Sub Judge-cum-C.J.M., Banka
27.	Sri Santosh Kumar Gupta, Sub Judge-cum-C.J.M., Biharsharif
28.	Sri Alok Kumar Pandey II, Sub Judge-cum-C.J.M., Sasaram
29.	Ms. Anupam Kumari, Sub Judge-cum-C.J.M., Darbhanga
30.	Sri Rajesh Pandey, Sub Judge-cum-C.J.M., Sitamarhi
31.	Sri Ajay Kumar I, Sub Judge-cum-C.J.M., Jehanabad
32.	Sri Mukesh Kumar I, Sub Judge-cum-C.J.M., Muzaffarpur
33.	Kumari Vijaya, Sub Judge-cum-C.J.M., Gaya
34.	Sri Rajnish Ranjan, Sub Judge-cum-C.J.M., Kishanganj
35.	Sri Jeetesh Kumar, Sub Judge-cum-C.J.M., Chapra
36.	Sri Anil Kumar Thakur, Sub Judge-cum-C.J.M., Purnea
37.	Ms. Akansha Kashyap, Sub Judge-cum-C.J.M., Samastipur
38.	Sri Anand Kumar Singh II, Sub Judge-cum-C.J.M., Araria
39.	Sri Gaurav Anand, Sub Judge I-cum-A.C.J.M., Motihari
40.	Sri Divesh Kumar, Sub Judge I-cum-A.C.J.M., Rosera
41.	Sri Jeetendra Kumar I, Sub Judge I-cum-A.C.J.M., Kishanganj
42.	Sri Praveen Kumar Singh, Sub Judge-cum-A.C.J.M., Nawadah
43.	Sri Prabal Dutta, Sub Judge-cum-A.C.J.M., Bhagalpur
44.	Sri Sanjay Kumar Rai, Sub Judge I-cum-A.C.J.M., Hajipur
45.	Sri Pawan Kumar Shukla, Sub Judge I-cum-A.C.J.M., Sheohar
46.	Sri Anwar Shamim, Sub Judge I-cum-A.C.J.M., Begusarai
47.	Sri Prabhakar Jha, Sub Judge I-cum-A.C.J.M., Biharsharif
48.	Sri Deepanshu Srivastava, Sub Judge-cum-A.C.J.M., Madhepura
49.	Sri Avinash Kumar, Sub Judge-cum-A.C.J.M., Bagaha
50.	Sri Subhash Chandra, Sub Judge I-cum-A.C.J.M., Muzaffarpur (E)
51.	Sri Rajeev Ranjan Singh, Sub Judge-cum-A.C.J.M., Muzaffarpur (E)

52.	Sri Rajeev Ranjan Raman, Sub Judge-Cum-A.C.J.M., Lakhisarai
53.	Sri Dhiraj Kumar Bhaskar, Sub Judge-cum-A.C.J.M., Banmankhi
54.	Sri Nitin Kaushik, P.O. Labour Court at Dalmianagar
55.	Sri Bipin Bihari Rai, Sub Judge-cum-A.C.J.M., Munger
56.	Sri Santosh Kumar Jha, Sub Judge I-cum-A.C.J.M., Katihar
57.	Sri Madhukar Singh, Sub Judge I-cum-A.C.J.M., Bhabhua
58.	Sri Sanjeev Kumar II, Sub Judge-cum-A.C.J.M., Araria
59.	Sri Brij Kishore Singh, Sub Judge-cum-A.C.J.M., Dumraon
60.	Sri Anand Biswas Dhar Dubey, Sub Judge I-cum-A.C.J.M., Sasaram
61.	Sri Vivek Bhardwaj, Sub Judge I-cum-A.C.J.M., Gaya
62.	Sri Vivekanand Prasad, Sub Judge I-cum-A.C.J.M., Sheikhpura
63.	Ms. Rumpa Kumari, Sub Judge-cum-A.C.J.M., Bhagalpur
64.	Sri Jyoti Prakash, Sub Judge I-cum-A.C.J.M., Sitamarhi
65.	Sri Atul Kumar Pathak, Sub Judge-cum-A.C.J.M., Muzaffarpur (E)
66.	Sri Raghvendra Vikram Singh Pramdar, Law Officer, Governor Secretariat, Patna
67.	Sri Satish Kumar Jha, Sub Judge-cum-A.C.J.M., Begusarai
68.	Sri Uma Shankar, Sub Judge-cum-A.C.J.M., Sasaram
69.	Sri Abhishek Ranjan, Sub Judge I-cum-A.C.J.M., Patna
70.	Sri Sandeep Agnihotri, Presiding Officer, Labour Court, Muzaffarpur
71.	Sri Ratneshwar Kumar Singh, Sub Judge-cum-A.C.J.M., Patna
72.	Sri Ravi Kumar, Sub Judge-cum-A.C.J.M., Patna
73.	Sri Dharmendra Kumar Tiwari, Sub Judge-cum-A.C.J.M., Buxar
74.	Ms Rashmi Prasad, Sub Judge I-cum-A.C.J.M., Patna City
75.	Sri Ghanshyam Singh, Sub Judge-cum-A.C.J.M., Hajipur
76.	Sri Javed Alam, Sub Judge I-cum-A.C.J.M., Darbhanga
77.	Sri Nishit Dayal, Registrar, Bihar Land Tribunal, Patna
78.	Sri Brijesh Mani Tripathi, Sub Judge-cum-A.C.J.M., Danapur
79.	Sri Sandeep Singh, Sub Judge-cum-A.C.J.M., Gaya
80.	Sri Pankaj Chouhan, Sub Judge I-cum-A.C.J.M., Siwan
81.	Sri Abhishek Kunal, Sub Judge-cum-A.C.J.M., Shahpur Patori
82.	Sri Dwijendra Kumar, Sub Judge-cum-A.C.J.M., Rosera
83.	Sri Amit Kumar Dixit, Sub Judge-cum-A.C.J.M., Motihari
84.	Sri Ashish Mishra, Sub Judge-cum-A.C.J.M., Chapra
85.	Sri Deepak Kumar II, Sub Judge I-cum-A.C.J.M., Benipur

86.	Sri Pritam Kumar Ratan, Sub Judge-cum-A.C.J.M., Benipatti
87.	Sri Shukun Kumar Manjhi, Sub Judge-cum-A.C.J.M., Gopalganj
88.	Sri Ranjeet Kumar, Sub Judge-cum-A.C.J.M., Samastipur
89.	Sri Dharendra Kumar, Sub Judge-cum-A.C.J.M., Araria
90.	Sri Rajeev Kumar Bharti, Sub Judge-cum-A.C.J.M., Manjhaul
91.	Sri Nishant Kumar Priyadarshi, Sub Judge-cum-A.C.J.M., Siwan
92.	Sri Samarendra Gandhi, Sub Judge-cum-A.C.J.M., Gogari
93.	Ms Saroj Kirti, Sub Judge I-cum-A.C.J.M., Saharsa
94.	Sri Devesh Kumar, Sub Judge I-cum-A.C.J.M., Jamui
95.	Sri Randhir Kumar, Sub Judge I-cum-A.C.J.M., Chapra
96.	Ms. Gayatri Kumari, Sub Judge-cum-A.C.J.M., Gaya
97.	Sri Krishna Kumar Choudhary, Sub Judge I-cum-A.C.J.M., Arwal
98.	Ms. Ranjula Bharti, Sub Judge-cum-A.C.J.M., Hajipur
99.	Sri Amit Kumar, Sub Judge-cum-A.C.J.M., Danapur
100.	Sri Subash Kumar Roy, Sub Judge-Cum-A.C.J.M., Banka
101.	Ms. Niharika, Sub Judge-cum-A.C.J.M., Patna City
102.	Sri Shaktidhar Bharti, Sub Judge-cum-A.C.J.M., Hajipur
103.	Sri Sukul Ram, Sub Judge-cum-A.C.J.M., Patna
104.	Sri Deepak Kumar III, Sub Judge-cum-A.C.J.M., Darbhanga
105.	Sri Kumar Kaushal Kishore, Sub Judge-cum-A.C.J.M., Biharshairf
106.	Sri Sushant Ranjan, Sub Judge-cum-A.C.J.M., Motihari
107.	Sri Manoj Kumar V, Sub Judge-cum-A.C.J.M., Bikramganj
108.	Sri Mahavir Prasad, Sub Judge-cum-A.C.J.M., Jamui
109.	Sri Sadan Lal Priyadarshi, Sub Judge-cum-A.C.J.M., Sitamarhi
110.	Sri Dev Priya Kumar, Sub Judge-cum-A.C.J.M., Belsand
111.	Sri Anil Kumar Ram, Sub Judge I-cum-A.C.J.M., Nawadah
112.	Sri Chhedi Ram, Sub Judge-cum-A.C.J.M., Sasaram
113.	Sri Ambika Prasad Choudhary, Sub Judge-cum-A.C.J.M., Gopalganj
114.	Sri Jeetendra Kumar II, Sub Judge-cum-A.C.J.M., Siwan
115.	Sri Rakesh Kumar Rajak, Sub Judge I-cum-A.C.J.M., Jehanabad
116.	Sri Shashi Bhushan Kumar, Sub Judge-cum-A.C.J.M., Jamui
117.	Sri Pradeep Kumar Choudhary, Sub Judge-cum-A.C.J.M., Supaul
118.	Sri Ravi Shankar, Sub Judge-cum-A.C.J.M., Samastipur
119.	Sri Mithilesh Kumar, Sub Judge I-cum-A.C.J.M., Jagdishpur


120.	Sri Krishna Gopal, Registrar, Bihar State Legal Services Authority, Patna
121.	Sri Kumar Dharendra Rajaji, Sub Judge-cum-A.C.J.M., Bettiah

The officers named above shall download their Admit Cards for the said examination from the website of the Patna High Court on or after 05.10.2020.

They are allowed to leave the headquarters / station after court hours / office hours as the case may be, on 09.10.2020 (Friday) in order to appear in the said examination. Keeping in view the difficulties that officers appearing in the examination may face due to Covid-19 pandemic, necessary arrangements of boarding and lodging for them will be made at the Bihar Judicial Academy itself.

They are directed to report at the Examination Centre one hour before the commencement of the said examination. They are further directed to wear mask, gloves and to carry a hand sanitizer bottle (50 ml. pack) as also a Self-declaration in prescribed format (attached with Admit Card) with them in view of Covid-19 pandemic.

Patna High Court, Patna
Dated : 30.09.2020.

By order,

Registrar General